

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 41 of 2011

Dated: 30th November, 2011

**Sulochana Cotton Spinning Mills Private Limited
Versus
Tamil Nadu Electricity Board & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **10.01.2012.**

COURT MASTER